

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A. 254 of 1996. (OA.no.436/96)  
(U N L I S T E D )

Date of Order: 16.8.96.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

S NIRMAL KUMAR SINGH

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

For the respondents: Mr. P.K.Arora, counsel.

O R D E R

This M.A. has been filed as an unlisted motion today. Mr. Samir Ghosh, 1d.counsel, appears for the petitioner and Mr. P.K.Arora, 1d.counsel, appears for the respondents.

Hearing the 1d.counsel for both the parties, we fix the matter for admission hearing on 11.10.96. Reply to the M.A. as well as the O.A. shall be filed by the respondents by the date fixed.

Plain Copy of this Order be given to the 1d.counsel for both the parties.

*M.S.Mukherjee*  
(M.S.Mukherjee)  
Member(A)

*A.K.Chatterjee*  
(A.K.Chatterjee)  
Vice-Chairman.